

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 3 of 2011

Dated : 30th August, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Torrent Energy Limited

....Appellant(s)

Versus

Dakshin Gujarat Vij Company Limited & Ors.

...Respondent (s)

Counsel for the Appellant (s): Ms. Deepa Chawan, Mr. Alok Shukla, Mr Samir Shah and Mr. Chetan Bundela

Counsel for the Respondent (s) : Mr. Buddy A. Ranganadhan and Mr. S.R. Pandey for R-1

ORDER

Post the matter for further hearing on **23rd September, 2011.**

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ss/ak